94. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA. No.165/252/HDB/2018	
NAME OF THE COMPANY	Stayhopes IT Services Private Limited	
NAME OF THE PETITIONER(S)	Stayhopes IT Services Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	Sec 252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SATISH KUHAR	PCS	SKUMAPACS@YA1100.	D.7.
		9618320 999	10.1.6

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		1	

ORDER

Heard Mr. B. V. Satish Kumar, PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 13.04.2018.

Member (Tech)

Member (Judl)

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